

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 31-08-2021 To 31-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	WPA	1192/2021	DRISAA DAS CHOUHURY	ADITYA MONDAL	21-09-2021	1. ADDRESS OF THE RESPONDENT IN THE FORM A DOES NOT MATCH WITH THE ADDRESS WRITTEN IN THE CAUSE TITLE.
2	WPA	1193/2021	JAHIR AHAMMED BAIDYA	ADITYA MONDAL	21-09-2021	COMPLETE POSTAL ADDRESS (WITH PIN CODE) OF THE RESPONDENT(S) IN THE PRESENTATION FORM SHOULD BE SAME AS WRITTEN IN THE CAUSE TITLE.
3	WPA	1210/2021	PRADEEP SINGH 2897611K HAV	SATYENDRA AGARWAL	21-09-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING) 2. ABSENCE OF NOTARY SEAL IN AFFIDAVIT PAGE. 3. NO ADVOCATE WELFARE STAMP

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